

(b) No Sir there was a slight decrease in expenditure

(c) Does not arise

Compensation by Pakistan to Families of those killed in war of 1971

4165 KUMARI KAMLA KUMARI Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Pakistan Government will pay compensation to the families of the people killed in 1971 war of Bangla Desh and will also pay damages to Indian families who were civilians and were bombed by Pak Forces

(b) if not the reasons thereof and

(c) if so the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) This matter has not figured in discussions held with Pakistan so far

(b) and (c) Do not arise

President Bhutto's statement "India will burn her Fingers in Bangla"

4166 SHRI M KATHAMUTHU Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether the attention of Government has been drawn to the news which appeared in *National Herald* dated the 27th February, 1973 under the heading "India will burn her fingers in Bangla—Bhutto", and

(b) if so the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) Yes, Sir

(b) Government has very close and cordial relations with the Government of Bangladesh and has every confidence that these will not suffer whatever the provocations from third parties

Garden Reach Workshop, Calcutta

4168 SHRI R N BORMAN Will the Minister of DEFENCE be pleased to state

(a) whether Government have taken over Agrind Fabrications and merged it to Garden Reach Workshop, Calcutta,

(b) if so when and whether all the workers and office staff including the accounts staff have been absorbed by Government and

(c) whether all the accounts staff who had been interviewed in August 1972 and who had put in ten years service have since been absorbed if not the reasons therefor

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) and (b) No Sir M/s Agrind Fabrications Ltd had gone into liquidations by an order passed by the Calcutta High Court in August 1968. In response to an open tender invited by the Joint Receivers appointed by the High Court, Garden Reach Workshops Ltd bid for the fixed assets of M/s Agrind Fabrications Ltd and acquired these in April 1972. Garden Reach Workshops Ltd, Calcutta have established their Road Roller manufacturing unit at these premises

Such of the ex-employees of M/s Agrind Fabrications Ltd who were found suitable for employment have been employed by the Company

(c) The volume of the accounts work of the Road Roller unit of Garden Reach Workshops Ltd which is functioning at these premises is small. The accounts are therefore at present being maintained centrally by the Accounts Department of Garden Reach Workshops Ltd. However, the ex-accounts staff of M/s Agrind Fabrications Ltd were interviewed and a panel of suitable persons has been prepared for possible recruitment against future vacancies.